BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No.424/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name of the Company Under Section		Mamtora Lens Technology (P) Ltd 2 (41)		
1.	LUDRA	NARAYAN PAUL	PETITIONER	

is whole TIME PRRTICE

ORDER

Ld. Counsel for the petitioner is present.

List on 18/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)